

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 808/2016  
CA NO.

CORAM




PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: APPL Polymers Pvt. Ltd

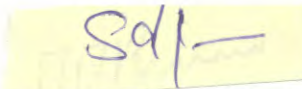
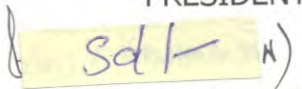
SECTION OF THE COMPANIES ACT: 391 to 394

S.N	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIL KUMAR AGGARWAL	PETITIONERS		
2.	CHETANA KANDPAL	Company Prosecutor	for OL, Delhi	
3.	C. BALOONI	Company Prosecutor	for RD (NR)	

ORDER

Mr. Aggarwal, learned counsel for the petitioner states that all the documents required by the OL shall be supplied and placed before him for inspection within a week. The OL shall file his report within two weeks thereafter. The RD report is already on record.

List for further consideration on 17.04.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (J)